

4-8-94

Hon. Mr. S. Das Gupta AM
Hon. Mr. T. L. Verma, Jm.

None for the applicant ~~Sri D.C.~~
~~Saxena for the applicant~~. Sri
D.C. Saxena for the respondents
on the earlier occasion also
were appeared on behalf
of the applicant. Let this
Case be adjourned and
listed on 22.9.1994 for
hearing. In Case, none appeared
on behalf of the applicant
on that date. The Case
shall be dismissed
in default.

CR
Reaching are
complete in the
Case.

21/9/94

L
Jm.

W
AM.

22/9/94

Hon. Mr. S. Das Gupta, AM.
Hon. Mr. J. S. Dhaliwal, JM.

None for the applicant. Sri D.C. Saxena
appeared for the respondents.

On the earlier ^{two} occasions, also
none appeared on behalf of the applicant,
it appears that the applicant has lost his
interest in pursuing the ~~case~~ matter. The
application is dismissed in default.

Jm.

W
AM.